

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration T.A. No.51 of 1986

Union of India & OthersDefendants/Appellants

Versus

Devendra Nath Chaturvedi ...Plaintiff/Respondent

Connected with

Registration T.A. No.312 of 1986

Devendra Nath Chaturvedi Plaintiff

Versus

Union of India & Others Defendants.

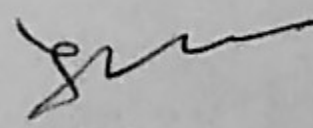
Hon.S.Zaheer Hasan, V.C

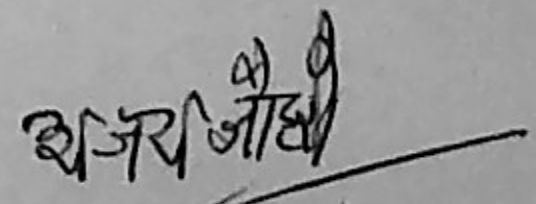
Hon. Ajay Johri, A.M.

(By Hon.Ajay Johri, A.M.)

For order see our judgement of date
passed in Registration T.A. No.312 of 1986

Devendra Nath Chaturvedi Versus Union of India
and Others.


V.C.


A.M.

Dated the 13th March, 1987

RKM

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